

# HIGH COURT OF UTTARANCHAL AT NAINITAL

## NOTIFICATION

No. 132. /UHC/Admin.A/2005

Dated: September 08, 2006.

In exercise of the powers conferred under section 5(1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttaranchal hereby designate the Joint Registrar, High Court of Uttaranchal as the State Public Information Officer for the High Court of Uttaranchal vice Chief Public Relations Officer, High Court of Uttaranchal with immediate effect.

By Order of Hon'ble the Chief Justice,

Sd/-  
(V.K. Maheshwari)  
Registrar General.